



No. DJA/Tg./JD-09/Cyber Crimes/692/2023/393

20<sup>th</sup> February, 2023

To

1. The Principal District & Sessions Judge, Hqs, Central, THC
2. The Principal District & Sessions Judge, South, Saket
3. The Principal District & Sessions Judge, North-West, Rohini
4. The Principal District & Sessions Judge, New Delhi, PHC
5. The Principal District & Sessions Judge, East, KKD
6. The Principal District & Sessions Judge, North, Rohini
7. The Principal District & Sessions Judge, South-West, Dwarka
8. The Principal District & Sessions-cum-Spl. Judge (PC Act) (CBI), Rouse Avenue
9. The Principal District & Sessions Judge, South-East, Saket
10. The Principal District & Sessions Judge, North-East, KKD
11. The Principal District & Sessions Judge, West, THC
12. The Principal District & Sessions Judge, Shikara, KKD

Subj.: Orientation Course on Different Dimensions of Cyber Crimes (Optional) for Mixed Group of DJS & DS Officers

Respected Sir/Madam,

As per the approved Training Calendar for the year 2023, the Delhi Judicial Academy shall be conducting the subject Conference on ~~20/02/2023~~ Delhi Judicial Academy.

The proposed nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'. The schedule of the programme shall be communicated in due course.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 18<sup>th</sup> March, 2023, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be postponed or adjourned accordingly, to the extent possible.

With regards,

Yours faithfully,

*Aditi Choudhary*  
(Dr. Aditi Choudhary)

Encl.: As above

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE (PC ACT) ROUSE AVENUE COURT COMPLEX, NEW DELHI

No. JOTRACC/GS/2023/541 + 01554D

Dated, 22/2/2023

Copy forwarded alongwith its enclosure digitally for information and necessary action to-

1. Sh. Anan Shrivastav, Special Judge (PC Act)(CBI), RACC, New Delhi.
  2. Sh. Manoj Kumar Nagga, Special Judge (PC Act)(CBI), RACC, New Delhi.
  3. Sh. Satish Kumar Arora, Special Judge (PC Act)(CBI), RACC, New Delhi.
  4. Ms. Shweta Kalia, Presiding Officer/Labour Court, RACC, New Delhi.
  5. Ms. Manisha Tripathy, Presiding Officer/Labour Court, RACC, New Delhi.
  6. Sh. Harjeet Singh Jaspal, Adf. Chief Metropolitan Magistrate, Rouse Avenue Court Complex, New Delhi.
  7. The Officer in-charge, Admn. Filing, Pool Car, Care Taking, Facilitation Centre, Rouse Avenue Court Complex, New Delhi.
  8. The P.S. to Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.
- The Web-site Committee, Tg/Hazrat/Courts, Delhi.

*AD*  
22/02/23  
Officer in-charge (Jst.)  
for Principal District & Sessions Judge-  
cum-Spl. Judge (PC Act)(CBI)  
Rouse Avenue Court Complex  
New Delhi

**Proposed Nomination List of  
Orientation Course on Different Dimensions of Cyber Crimes (Optional)  
for Mixed Group of DHJS & DJS Officers**

on  
18<sup>th</sup> March, 2023

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
<b>DHJS</b>					
1	Mr. Girish Kathpalia	Principal District & Sessions Judge, HQs		Central	THC
2	Mr. Prem Kr. Barthwal	District Judge (Commercial Court)	1	South	Saket
3	Mr. Arun Dhanraj	Special Judge (Commercial Court)			
4	Mr. Nikhil Chopra	Coordinator, Delhi International Arbitration Centre			DHC
5	Mr. Brijesh Kr. Garg	District Judge (Commercial Court)	1	Shahdara	KKD
6	Mr. Manoj Kumar	Special Judge (Commercial Court)			
7	Mr. Chandra Shekhar	District Judge (Commercial Court)	2	East	KKD
8	Mr. Ajay Kr. Jain	District Judge (Commercial Court)	3	South-East	Saket
9	Ms. Neelam Singh	District Judge (Commercial Court)	2	South-East	Saket
10	Mr. Manoj Kumar	ASJ (POCSO)	1	North-East	KKD
11	Mr. Rakesh Pandit	ADJ	9	Central	THC
12	Mr. Anil Kumar	Judge, Family Court	2	South-West	Dwarka
13	Mr. Devinder Kr. Jangala	ASJ	5	New Delhi	PHC
14	Mr. Kuldeep Narayan	Judge, Family Court	2	South-East	Saket
15	Mr. Rakesh Kumar-II	ADJ	3	Central	THC
16	Mr. Lalit Kumar	Judge in-charge, Mediation Centre		South	Saket
17	Mr. Ajay Gulati-I	ADJ	2	West	THC
18	Ms. Veena Rani	ADJ	6	West	THC
19	Mr. Rakesh Kumar-IV	PO MACT	2	West	THC
20	Mr. Sonu Agnihotri	ASJ	3	South-East	Saket
21	Mr. Sachin Kumar	Special Judge (Commercial Court)			
22	Mr. Sandeep Garg	Judge in-charge, Mediation Centre		New Delhi	PHC
23	Mr. Hariyot Singh Bhatia	ASJ	4	New Delhi	PHC
24	Mr. Arul Varma	ASJ+Spl. Judge (NDPS)	4	South-East	Saket
25	Mr. Sushant Changotra	Special Secretary, DLSA			PHC
26	Ms. Neha	ASJ (Special Fast Track Court)		South	Saket
27	Mr. Alok Shukla	ADJ	7	Central	THC
28	Mr. Rajesh Kumar	ADJ	3	East	KKD
29	Mr. Dinesh Kumar	ADJ	2	South	Saket
30	Mr. Anan Kumar Garg	ADJ	5	Central	THC
31	Ms. Charu Gupta	ASJ (SC-POCSO)		North-East	KKD
32	Mr. Anand Kumar	Special Judge (Commercial Court)			
33	Ms. Manisha Khurana Kakkar	ASJ (FTC)	1	South	Saket
34	Mr. Harvinder Singh	PO MACT	1	West	THC
35	Mr. Anand Kumar	Special Judge (Commercial Court)	3		
36	Mr. Arun Goel	ADJ	3	Shahdara	KKD
37	Ms. Ankita Lal	ASJ (FTSC) (RC)	1	West	THC
38	Ms. Rija Guha	ASJ (FTSC) (RC)	2	West	THC
39	Ms. Richa Parihar	ASJ (FTSC) (POCSO)	1	Central	THC
40	Ms. Prabh Deep Kaur	ASJ (FTSC) (POCSO)		South-East	Saket
<b>DJS</b>					
41	Mr. Jitendra Pratap Singh	CMM		East	KKD
42	Ms. Shivani Chauhan	CMM		South-East	Saket
43	Mr. Anurag Doss	ACMM	2	Central	THC
44	Mr. Anand Kumar	Special Judge (Commercial Court)	4		
45	Mr. Puneet Nagpal	ARC	2	Central	THC

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
46	Ms. Harshita Mishra	Secretary (Litigation), DLSA		New Delhi	PHC
47	Mr. Mehdal Gupta	ACJ-cum-CCJ-cum-ARC		Central	THC
48	Ms. T. Priyadarshini	ACMM		South	Saket
49	Ms. Neha Mittal	MM	4	Central	THC
50	Ms. Amardeep Kaur	Civil Judge	1	New Delhi	PHC
51	Mr. Vinod Joshi	MM	2	East	KKD
52	Ms. Saema Jamil	Full Time Secretary, DLSA		East	KKD
53	Ms. Manu Shree	MM	3	New Delhi	PHC
54	Ms. Mansi Malik	MM	3	North-West	Rohini
55	Mr. Animesh Bhaskar Mani	MM	3	Shahdara	KKD
56	Mr. Ajeet Narayan	MM	2	Shahdara	KKD
57	Mr. Rupinder Singh Dhiman	MM	1	North-East	KKD
58	Ms. Swayam Siddha Tripathy	MM (Mahila Court)		South-West	Dwarka
59	Ms. Charu Aswal	Civil Judge	3	South-East	Saket
60	Mr. Umesh Kumar	Civil Judge	1	South-East	Saket
61	Mr. Rahul Verma	MM	7	South-East	Saket
62	Mr. Vinik Jain	Full Time Secretary, DLSA		North-East	KKD
63	Ms. Rishika Srivastava	Full Time Secretary, DLSA	1	Central	THC
64	Mr. Visvesh	MM (NI Act)	6	Central	THC
65	Ms. Bharti Garg	MM	9	South-West	Dwarka
66	Ms. Saloshi Jaiswal	MM (NI Act)	5	Central	THC
67	Ms. Apooerna Rama	MM	10	South-West	Dwarka
68	Ms. Ritika Kansal	MM	7	North-West	Rohini
69	Mr. Vikas Madnan	MM (NI Act)		North-West	Rohini
70	Mr. P. Bhargav Rao	MM (NI Act)	1	West	THC
71	Ms. Akanksha Gang	MM	3	South-East	Saket
72	Mr. Raghav Sharma	MM (NI Act) Digital Court	3	South-East	Saket
73	Ms. Shikha Chahal	MM	11	South-East	Saket
74	Ms. Surbhi	MM (Mahila Court)	2	South-West	Dwarka
75	Ms. Vaishali Singh	Civil Judge	3	South-West	Dwarka
76	Ms. Deeksha Sethi	MM	3	South-West	Dwarka
77	Mr. Charan Salwan	Child Care Leave		South-East	Saket
78	Mr. Sukhjeet Singh	MM (NI Act)	3	West	THC
79	Ms. Aneesa Bishnoi	MM (Mahila Court)	5	West	THC
80	Ms. Divya Arora	MM (NI Act)	1	South-West	Dwarka
81	Ms. Neha Sharma	Civil Judge	1	South	Saket
82	Ms. Aditi Rao	MM (NI Act)	3	South-East	Saket
83	Ms. Twinkle Chawla	MM (NI Act)	2	South-East	Saket
84	Mr. Dev Saroha	Civil Judge	6	Central	THC
85	Mr. Ankur Panghal	MM	6	Shahdara	KKD
86	Ms. Kanika Jain	MM (Mahila Court)		North-West	Rohini
87	Mr. Ayush Sharma	MM	2	North-West	Rohini
88	Mr. Milan Goel	MM	3	West	THC
89	Ms. Devanshi Janmeja	MM	2	West	THC
90	Ms. Neha Kheria	MM (Mahila Court)	1	Central	THC
91	Mr. Aakash Sharma	MM	8	West	THC
92	Ms. Chitranshi Arora	Civil Judge	2	South-East	Saket
93	Ms. Anyushi Saxena	MM (NI Act)	1	South	Saket
94	Ms. Shivili Talwar	MM	6	Central	THC
95	Ms. Yashdeep Chahal	MM	1	New Delhi	PHC
96	Ms. Pooja Yadav	MM (NI Act)		East	KKD
97	Ms. Shagun	MM	4	West	THC